High Court Judges' Library is the cerebral fodder for the Court. Punjab High Court as it was called at the time of its inauguration on 19<sup>th</sup> March, 1955 established its library in the same year. Judges' Library contains notable legal documents to brace the need of Hon’ble Judges & the Courts. It is a grid of Libraries. It has to provide and maintain 53 Hon’ble Court Rooms Libraries and also equal number of Residential Libraries.

Besides this Libraries have also been provided to all Judicial Officers at Subordinate Courts in the States of Punjab, Haryana & U.T. Chandigarh. List of books including all central and concerned State Bare Acts have been provided at different level Libraries to the Judicial Officers at Subordinate Courts, as enshrined at Chapter 18, Volume 4 of
the High Court Rules & Orders. Besides this legal software “Law Finder Library Edition and online legal database “SCC Online in Web Edition “ and SCC online in CD-ROM (in Offline Mode) along with minimum required books as enshrined at point 6-A of the above mentioned rule have been provided for the residential libraries at Camp Office of each Judicial Officer.

**Working days:**

High Court Judges’ Library opens from Monday to Saturday (except Second and Forth Saturday).

**Working Hours:**

9.00 A.M. to 7.00 P.M. on all working days.
High Court Judges' Library Structure

The Hon'ble Judges' Library manages a great island of approx. 1,300 Law Libraries in the states of Punjab, Haryana and U.T. Chandigarh.

Library Building:

Judges' Library building is a renovated, three story and fully Air Conditioned with modern facilities. On the top floor of the Judges' Library there is Judges' Lounge for Hon'ble Judges of this Court.

Library Collection:

Approximately 1,62,588 documents.

Includes Text-Books, Bound Reporters/Journals, Committee and Commission Reports, Bare Acts, Gazette of India, Gazettes for the States of Punjab, Haryana and U.T. Chandigarh, Dictionaries, Manuals and Encyclopedias, General Books etc.

Current Journals:

Judges' Library subscribes to 60 Indian and Foreign Journals.
**Newspapers:**


**Magazines:**

Library presently subscribes to 8 magazines namely:

- *Down to Earth.*
- *Economist.*
- *Frontline.*
- *Femina.*
- *India Today.*
- *The Week.*
- *Lonely Planet.*
- *Time.*

Beside these, *Magzter (digital newsstand/digital magazine)* is also being subscribed by the Judges' Library for the use of Hon’ble Judges' of this Court.

**Library Automation**

**KOHA Library Management Software**

Judges' Library of this Court is Using KOHA Library Automation Software for house keeping operations. Installation of KOHA Library Management Software in all the District and Session Courts of Punjab, Haryana and Chandigarh, has been completed.

**RFID (Radio Frequency Identification)**

RFID system is integrated with KOHA Library management Software which is used for issue/return and inventory control. KIOSK and book Drop Box have been installed in Judges Library for self issue/return of books.

**Book Eye 4 (Basic)**

Book scanner for scanning of books/Gazettes etc has been installed in the Judges' Library and is being used for scanning of old/rare, important books/gazettes etc., available with Judges' Library.
**Library & Information Services Offered:**

Library is providing the following Library and Information Services to cater the information requirement of the Hon'ble Judges:-

- **Circulation Service (issue and return)**
- **Current Awareness Service (CAS).**
- **Selective Dissemination of Information Service (SDI).**
- **Newspaper Clipping Service.**
- **Information retrieval through internet.**
- **Information retrieval through legal software/database.**
- **Documentation of Gazettes for retrieval of rules/ regulations, Notifications, schemes/byelaws**
- **Reference Service.**
- **Reprography Service**

**Legal Databases/Software:**

Library is subscribing following Legal database/software

- **SCC Online Full Text on CD-ROM**
  - Data base of Supreme Court Cases along with Punjab & Haryana High Court
- **SCC Online (Web Edition)**
  - Database of Supreme Court & all High Courts
- **SCC Online (IP Based Access)**
  - Database of Supreme Court & all High Courts
- **Law Finder Library Edition and lawfinderlive.com**
  - Containing Recent Criminal Reports, Recent Civil Reports, Rent Control Reporter, Services Cases Today, Supreme Court Law Finder
- **Manupatra Online Legal Database**
  - Database of Supreme Court & all High Courts
- **AIR on CD-ROM (Full Text)**
  - Database of Case Laws of Supreme Court and all High Courts
- **ejurix (Online Version)**
  - Database of Company Cases
- **ExCus on CD-ROM**
  - Database of Excise and Custom Cases
- **ITR Online-Pro (TLOL)**
  - Database of Income Tax Cases
House Keeping Activities

- Acquisition of books/reporters
- Subscription of Legal Software/ Online databases
- Classification and cataloguing of the books
- Maintenance of Court Libraries & Residential Libraries of the Hon'ble Judges of this Court as well as of the Judicial Officers at subordinate Courts in the state of Punjab, Haryana and U.T. Chandigarh.
- Indexing of articles published in law Reporters/Journals.
- Indexing of Notifications.

Judges' Library Sections:

Judges’ Library has various sections that work in coordination to cater the needs of the Hon'ble users

- Acquisition Section
- Accessioning Section
- Technical Processing section (i.e. Cataloguing and classification)
- Circulation Section
- Gazetteer Section
- Digital Section
- Binding Section
- Reference Service

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